

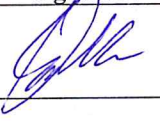
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 202 of 2017 in CP /257/214/HDB/2017
NAME OF THE COMPANY	RMC Packing Systems Private Limited
NAME OF THE PETITIONER(S)	Jali Srinivas Reddy & Anothers
NAME OF THE RESPONDENT(S)	RMC Packing Systems Private Limited & (06) Others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. SURYA SATISH	ADVOCATE	tsurya.satish@gmail.com 9849036027	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. P. Kashyap	Advocate	kashyaplegal@gmail.com 9440010101	
V. B. Raju for VS Raju On behalf of	Advocate	vbraju1@gmail.com 9849120947	

**ORDER**

Heard Mr.T.Surya Satish, Learned Counsel for Petitioner;  
Mr.M.P.Kashyap and Mr.V.B.Raju for Mr.V.S.Raju, Learned  
Counsels for Respondent.

C.A. is disposed of by a separate order. C.P. is admitted. The  
Respondents are agreed to file reply within three weeks.

Case is posted to 08.01.2018 for final hearing.



**Member (T)**

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**Member (J)**